

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.05.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the Court of Chairperson on 29.05.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 660 of 2024 & I.A. No. 6507, 6881 of 2024 Part Heard	Sunil Mangal Mandal Suspended Board of Director of Man Infraprojects Ltd. Vs. Manoj Kumar Agarwal Interim Resolution Professional of Man Infraprojects Ltd. & Anr.	Karan Malhotra	Surekha Raman- R2 Megha Rao Niket Kumar- R1 Atul Singh Nitika Agarwal
2.	Comp. App. (AT) (Ins) No. 1356 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors.	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1
		With		
3.	Comp. App. (AT) (Ins) No. 1357 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1

Website: <u>www.nclat.nic.in</u>

4.	Comp. App. (AT)	Harry Dhaul	Ankita Paul	Gaurav Varma-R2
	(Ins) No. 1691 of	Vs.		
	2024	Regional Provident Fund		
		Commissioner - II, Regional Office,		
	Part Heard	Delhi (Central)		
		With		
5.	Comp. App. (AT)	Regional Provident Fund	Gaurav Varma	Rahul Gupta
	(Ins) No. 1752 of	Commissioner		
	2024 & I.A. No.	Vs.		
	6386 of 2024	Harry Dhaul & Anr.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar